I. K. GUJRAL): (a) Nine Hindi films were presented in the Information Section of the Festival. In the Competitive Section entries were on the basis of country and not of language.

(b) Does not arise.

Backlog in delivery of scooters without spare tyres and tubes

*228. SHRI K. P. SINGH DEO:

SHRI LOKANATH MISRA:

SHRI M. P. VARMA:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to Unstarred Question 1401 given in the Rajya Sabha on the 12th December, 1974 and state:

(a) whether the scooter manufacturers continue to supply to the consumers scooters without spare tyres and tubes: and

(b) if so, what steps Government have so far taken to ensure the supply of these items?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEO-RGE); (a) Yes, Sir.

(b) The existing manufacturers of automobile tyres and tubes have been advised to step up the production of scooter tyres and tubes. Additional capacity has also been approved to bridge the gap between demand and supply of scooter tyres and tubes. higher Pending availability pari passu higher production, Government propose to allow imports of scorter tyres and tubes to the extent it is possible to do so.

Furnishing of jail certificate by Freedom Fighters

*229. SHRI S. A. HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of applications of freedom fighters for grant of pensions have been rejected in the absence of jail certificates and certificates from coprisoner:

(b) if so, what is the number of such applications: and

(c) what action Government propose to take in such cases?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS. (SHRI F. H. MOHSIN): (a) In the absence of Jail certificates or certificates from co-prisioner, applications for grant of pension are not rejected but filed after informing the applicants of the deficiencies/defects.

(b) 50,600 such applications have been filed upto 15-2-1975.

(c) Such cases are being referred to the concerned State Government/ U. T. Administration with the request to expedite verification reports in consultation with the State/District Level Committees. They have also been requested to assist the freedom fighters who are being addressed sea parately. Such cases will be reviewed on receipt of reports/ evidence from the concerned State Government/ U. T. Administration or freedom fighters.

Rebel activities of Nagas

*230. DR. R. K. CHAKRABARTI;

SHRI H. S. NARASIAH;

SHRI N. R. CHOUDHURY:

SHRI NABIN CHANDRA_ BURAGOHAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that China is inciting underground Nagas and Mizos on the Indo-Burma-Bangladesh